

UPC

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA),
Indira Nagar,
Bangalore-560038.

Application Nos.120 to 125/86(F)

Dated the 16 October 1986.

Shri M.Mari Devaru
Shri B.Gangdhariah
Shri Osmanuddin Khazi
Smt. Arati Sinha
Shri Chikkasiddaiah
Shri V.Balakrishnan

Applicant in A.No 120/86(F)
Applicant in A.No 121/86(F)
Applicant in A.NO 122/86(F)
Applicant in A.No 123/86(F)
Applicant in A.NO 124/86(F)
Applicant in A.No 125/86(F)

Versus

1. The union of India represented by its Secretary, D.R.DCO., Ministry of Defence, South Block, New Delhi-110011.
2. Scientific Adviser to Raksha Mantri and D.G.R. & D., South Block, New Delhi-110011.
3. Director, Aeronautical Development Establishment Jeevan Bimanagar, Bangalore-560075.

... Respondents

Subject:- SENDING COPIES OF ORDER PASSED BY THE BENCH
IN APPLICATION Nos 120 to 125/86(F)

Please find enclosed herewith a copy of the Order passed by this Tribunal in the above said Applications on 1.9.1986.


(N.RAMAMURTHY)
SECTION OFFICER
(JUDICIAL)

Encl: A s above

Copy to:-

1. Shri M.Narayanaswamy,
No.844 (Upstairs),
V Block, Rajajinagar,
Bangalore-560010. Advocate for
Applicants
2. Shri M.Vasudeva Rao,
Addl. Central Govt. Standing
Counsel, High Court of Karnataka
Buildings, Bangalore-1. Advocate for
Respondents.
3. Copy to Files of A.Nos 121/86(F), 122/86(F), 123/86(F),
124/86(F), 125/86(F).

Date	Office Notes	Orders of Tribunal
1.9.1986		<p>Shri M. Vasudeva Rao, counsel for the respondents, has no objection to the prayer asked in the Applications being granted. The relief is accordingly granted to the applicants</p> <p>Shri M. Narayanaswamy, counsel for the applicants, submits that the quarters be allotted to the applicants immediately since an order was passed by this Bench on 14.2.1986 granting interim stay of allotment of 6 Nos. of Type III Quarters until further orders. The submission of the counsel is justified, and we, therefore, direct the respondents to allot quarters immediately to the applicants.</p> <p>Applications ^{are} ordered accordingly.</p> <p><i>(L.H.A. REGO)</i> <i>(CH. RAMAKRISHNARAO)</i> MEMBER (AM) MEMBER (JM) 1.9.1986. 1.9.1986.</p> <p>dms.</p> <p><i>- True Copy -</i></p> <p><i>R. H. J. H. 1/6/86</i> SECTION 17(1)(b) ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH MADRAS</p>